

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

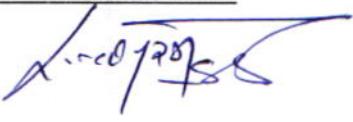
C.P No. 07/(MAH)/2015  
 IA No. 120/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE PARTIES: Mr. Anand Achyutrao Kulkarni  
 V/s.  
 Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
 and 241/242 of the Companies Act, 2013.

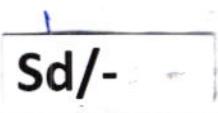
S. No.	NAME	DESIGNATION	SIGNATURE
1	Satyajit Kakade	Adv for Petitioners	

ORDER

IA 36/2017 & 37/2017 in TCP 07/397-398/NCLT/MB/MAH/2015

The Petitioner Counsel is present. The Respondent Side is absent.

List this matter for hearing on 18.9.2017.



B.S.V. PRAKASH KUMAR  
 Member (Judicial)